

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1087
TO BE ANSWERED ON 07TH FEBRUARY, 2020**

CULTIVATION OF MEDICINAL PLANTS

1087. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) the details and outcome of the action taken by the Government to promote the cultivation/farming of medicinal plants by coordinating with the Ministry of Agriculture and Farmers Welfare and the State Governments;

(b) whether the Government is aware that the demand of medicinal plants is increasing rapidly in the international market but adulteration is being done in medicinal plants in the country quite often bringing disrepute to the country's name in the international market, if so, the reaction of the Government thereto;

(c) whether the Government has taken concrete action to check adulteration in medicinal plants; and

(d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): The Ministry of AYUSH, Government of India under its Centrally Sponsored Scheme of National AYUSH Mission (NAM) provides financial assistance to the farmers to encourage farming/cultivation of herbs/medicinal plants throughout the country. Under NAM scheme, there is a component on 'Medicinal Plants' primarily aimed at supporting cultivation of herbs/medicinal plants on farmer's land with backward linkages through establishment of nurseries for supply of quality planting material, and forward linkages for post-harvest management. Presently, 140 medicinal plants species have been prioritized for supporting cultivation throughout the country for which the subsidy is provided to farmers @30%, @50% and 75% of cost of cultivation.

The scheme is implemented through Mission Directors identified in States / UTs located in State Horticulture / Agriculture departments/ Forest departments/ AYUSH departments and State Medicinal Plants Boards.

Under NAM scheme, Ministry of AYUSH has approved an amount of **Rs. 18944.36 lakhs** for implementation of medicinal plants component activities throughout the country and has supported **48,379 hectare** area under cultivation, **56,711** farmers and **81** species of medicinal plants across the country from 2015-16 to 2019-20. The detail is given at **Annexure**.

(b) to (d): Standards of identity, purity and strength of medicinal plant parts used in the manufacturing of Ayurvedic, Siddha and Unani (ASU) drugs are prescribed in the respective pharmacopoeias which are mandatory for the drug manufacturers to comply in accordance with the provisions of Drugs & Cosmetics Rules, 1945. Adulterated Ayurveda, Siddha & Unani drugs are defined under Section 33EE of the Drugs & Cosmetics Act, 1940 along with penalty provisions. Good Manufacturing Practices prescribed under Drugs & Cosmetics Rules for Ayurveda, Siddha & Unani drugs also seek use of authentic raw materials of prescribed quality and free from contamination.

The National Medicinal Plants Board (NMPB), Ministry of AYUSH, Government of India has launched a “Voluntary Certification Scheme for Medicinal Plants Produce (VCSMPP)” on 22nd November, 2017 in order to encourage the Good Agricultural Practices (GAPs) and Good Field Collection Practices (GFCPs) of medicinal plants and enhance the availability of the certified quality medicinal plants raw material in the country and create export avenues for the farmers opting for the cultivation of herbs and medicinal plants across the country.

Annexure

**Fund Released and Area Covered under Cultivation of Medicinal Plants Component of National
AYUSH Mission Scheme from 2015-16 to 2019-20)**

S. No	Name of State	Fund released (Rs. in lakhs)	Area covered in hectare	No. of farmers	No. of species
1	Andhra Pradesh	1240.306	4703.31	27336	21
2	Arunachal Pradesh	140.749	266.4	0	10
3	Assam	702.611	623.6	0	35
4	Bihar	287.201	175	0	7
5	Chhattisgarh	438.7	400	0	27
6	Goa	102.739	113.22	0	3
7	Gujarat	848.014	936.3	3182	26
8	Haryana	120.867	419.8	0	11
9	Himachal Pradesh	500.287	236	0	12
10	Jammu & Kashmir	345.887	116	41	11
11	Jharkhand	0	0	0	0
12	Karnataka	865.379	2825.9	0	18
13	Kerala	717.413	1938.5	453	29
14	Madhya Pradesh	2104.894	8281	7399	11
15	Maharashtra	969.991	1290.43	2917	19
16	Manipur	337.082	616.2	1512	15
17	Meghalaya	181.524	178	24	20
18	Mizoram	243.555	344.28	1951	15
19	Nagaland	265.883	541.5	577	6
20	Orissa	278.862	866.504	0	8
21	Puducherry	18.8	598	45	8
22	Punjab	339.033	50.27	0	11
23	Rajasthan	1881.41	4112.5	1844	28
24	Sikkim	87.417	179	0	6
25	Tamil Nadu	1104.307	3931	3605	14
26	Telangana	731.463	332.6	836	14
27	Tripura	83.944	1674.18	438	3
28	Uttarakhand	461.65	10064.4	3251	12
29	Uttar Pradesh	2409.408	801.53	0	19
30	West Bengal	1134.985	1763.8	1300	22
Total		18,944.36	48,379	56,711	